

1	2	3	4	5	6
17.	Rajasthan	55.70	25.70	0.00	0.00
18.	Tamil Nadu	0.16	0.00	Not Implemented	Not Implemented
19.	Telangana	4816.52	0.00	5878.76	0.00
20.	Tripura	0.00	0.00	Not Implemented	Not Implemented
21.	Uttar Pradesh	39322.89	34097.90	350.62	211.07
22.	Uttarakhand	325.00	322.96	1343.57	1340.69
23.	West Bengal	3482.00	0.00	0.00	0.00
TOTAL		347413.37	69802.45	79599.54	1570.05

#### **Funds given to Gujarat Agriculture University**

4039. SHRI SHANKARBHAI N. VEGAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has any data of the Central fund given to the Gujarat Agriculture University; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S.S. AHLUWALIA): (a) Yes, the support to the State Agricultural Universities in the State of Gujarat has been provided for strengthening and quality assurance of higher agricultural education under the ICAR Plan Scheme, 'Strengthening and Development of Higher Agricultural Education in India'.

(b) The details of the funds allocated under the Plan Scheme "Strengthening and Development of Higher Agricultural Education in India" to various State Agriculture Universities in Gujarat during the XII Plan is as under:

(₹ in crores)

Sl. No.	Name of the Universities	Amount
<b>Gujarat</b>		
1.	Sardar Krushinagar Dantiwada Agricultural University, Dantiwada	20.03
2.	Anand Agricultural University, Anand	34.66
3.	Navsari Agricultural University, Navsari	29.33

Sl. No.	Name of the Universities	Amount
4.	Kamdhenu University, Amreli	0.95
5.	Junagarh Agricultural University, Junagarh	29.26
	TOTAL	114.23

#### **e-NAM Scheme in Karnataka**

4040. SHRI K. C. RAMAMURTHY: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) the efforts being made by the Government to prevent middlemen and touts from squeezing farmers at mandis;

(b) whether it is a fact that Government has started e-National Agriculture Market (e-NAM) scheme;

(c) if so, the aims and objectives of the scheme; and

(d) whether it is also a fact that not even a single mandi has been integrated in Karnataka under the above scheme, if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) and (b) The e-National Agriculture Market (e-NAM) scheme was launched on 14th April, 2016 to promote competition, real time price discovery and transparency in bidding process with prices being commensurate to the quality of the farmers' produce. The access to more number of markets would enable the farmers to sell to a buyer of his choice thus eliminating the presence of middlemen. So far 417 markets of 13 States have been integrated with e-NAM.

(c) The main objectives of the Scheme are:-

- (i) to integrate markets at the level of the States and across the country through a common online web based platform, to facilitate pan-India trade in agricultural commodities;
- (ii) to streamline marketing/transaction procedures and make them uniform across all markets to promote their efficient functioning;
- (iii) to promote better marketing opportunities for farmers/sellers through *inter alia* online access to more buyers/markets, removal of information asymmetry between farmer and trader, better and real-time price discovery based on actual demand and supply of agri-commodities, transparency in auction process, prices commensurate with quality of produce, online payment to increase marketing efficiency.